Year	State/UT	Bonded Labourers released and rehabilitated
2015-16	Uttar Pradesh	2216
2016-17	Bihar	1792
	Jharkhand	118
2017-18	Odisha	258
	Uttar Pradesh	258
	Karnataka	181
	Bihar	461
	Karnataka	1500
	Uttar Pradesh	3492
	Rajasthan	159
	Madhya Pradesh	02
	Chhattisgarh	57
	Odisha	742
2018-19	Uttar Pradesh	741
(till Dec. 2018)	Bihar	251
	Assam	12
	Puducherry	9
	Chhattisgarh	1276

Establishment of State ESIC and EPFO Boards

2341. SHRI T. G. VENKATESH:

SHRI DHARMAPURI SRINIVAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Government is planning to reduce the burden of Central Government organisations *viz*; EPFO and ESIC with a view to manage social security corpus in place of EPFO and ESIC to increase the subscribers five-folds; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) No such proposal is under consideration of the Government.

(b) Does not arise in view of the reply to part (a) of the Question above.